

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/168(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	"JOYDEV DUTTA SHAREHOLDER OF SARYOU ADVISORY PVT. LTD VS THE REGISTRAR OF COMPANIES KOLKATA WEST BENGAL"
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.] For the Applicant
Mr. Rohit Kumar Keshri, Adv.]

ORDER

1. Learned Counsel for the Applicant present.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, the Registrar of Companies, West Bengal is directed to file his report.
4. List this matter on **6th September, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**